

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH


PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 12.02.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP No. 25/241/HDB/2017
NAME OF THE COMPANY	Hyderabad Securities and Enterprises Ltd
NAME OF THE PETITIONER(S)	Enness Capitals Private Ltd
NAME OF THE RESPONDENT(S)	Hyderabad Securities and Enterprises Ltd
UNDER SECTION	241

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S.V. VANSHI KRISHNA	Adv.	S.v.vanashikrish@gmail.com 9848403691	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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Y. SURYANARYANA	Advocate	98498665516	

for R14 to R17

Rahul Sarella

counsel
for R-19

7702933363



ORDER

Heard Mr.S.V.Vanshi Krishna Learned counsel for the Petitioner, and Ms.Divya Datla, Mr.Y.Suryanaryana, Mr.Rahul Sarella Learned Counsels for the Respondents.

All the Learned counsels are permitted to submit their written submission by duly serving a copy to the other side on or before 23.02.2018. Orders reserved.



Member (T)



Member (J)